

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil)...../2010  
CC 7154/2010

(From the judgement and order dated 18/11/2009 in WP No.  
33131/2009 of The HIGH COURT OF KERALA AT ERNAKULAM)

COMMERCIAL TAX INSPECTOR & ORS. Petitioner(s)

VERSUS

M/S. AGRICULTURE & ORGANIC F.C.I. Respondent(s)  
(With appln(s) for c/delay in refiling SLP and office report )

Date: 04/05/2010 This Petition was called on for hearing today.

For Petitioner(s)  
Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Delay of 14 days in refiling SLP is condoned.

(S.G.SHAH)  
Registrar